GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 2416

ANSWERED ON 10.12.2024

E-GRAM SWARAJ

†2416. SHRI HANUMAN BENIWAL:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the details of the work being done by the Government to digitize the Gram Panchayats and promote e-governance in Panchayati Raj Institutions in India;
- (b) whether the Government has provided enough training and resources toPanchayats in Rajasthan to work on digital platforms;
- (c) if so, the details thereof;
- (d) whether e-Gram Swaraj making any real contribution to the development of rural areas of Rajasthan or is limited to papers only; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) to (e) Under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories (UTs) of the country. This initiative aims to revamp the functioning of Panchayats, making them more transparent, accountable, and effective. As part of this initiative, the Ministry has launched eGramSwaraj, an online planning and accounting application designed to simplify Panchayat activities such as planning, accounting, and budgeting.

Panchayats use the eGramSwaraj portal to prepare and upload their Annual Panchayat Development Plans. For the plan year/FY 2024-25, 2,54,773 Gram Panchayats have successfully uploaded their Gram Panchayat Development Plan (GPDP) on the portal. Detailed progress made by States/UTs regarding onboarding on eGramSwaraj, including Rajasthan, for the year 2024-25 is provided in **Annexure**.

The eGramSwaraj portal has been integrated with the Public Financial Management System (PFMS) to facilitate the Panchayats in making real time online payments to vendors and service providers and thereby streamlining financial operations and bringing transparency in their functioning. In addition, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement. This integration allows Panchayats to procure goods and services through GeM via the eGramSwaraj platform, promoting the "Vocal for Local" initiative.

To further enhance transparency and financial prudence, the Ministry has developed AuditOnline, an online application for auditing Panchayat accounts and improving financial management. Launched in April 2020, AuditOnline enables transparent auditing of CFC fund utilization. The Ministry has also introduced applications such as Meri Panchayat and Panchayat Nirnay to improve transparency and efficiency in Panchayat governance. While Meri Panchayat makes information on planning, activities, and work progress accessible to the public, Panchayat Nirnay enhances transparency and management in Gram Sabha proceedings.

For effective capacity building and training of the Panchayati Raj Institutions, the Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 in States/ UTs to develop their governance capabilities including working on digital platform. It is a demand driven scheme and under the scheme funds are approved to States/UTs, including Rajasthan, based on their Annual Action Plan under RGSA. As per information available on Training Management Portal (TMP), 1,00,122 participants had beentrained by the State of Rajasthan under the scheme of RGSA since 2022-23 till date, on various subjects of panchayat Governance including the digital literacy viz. e-Governance Startup, digital literacy on various portals, digital literacy on accounts and PFMS etc.

Annexure

Annexure referred to in reply to part (a) to (e) of the Lok Sabha Unstarred Question No. 2416 answered on 10.12.2024 regarding 'e-Gram Swaraj'.

Adoption of eGramSwaraj at the Panchayat Level for XV Finance Commission during FY 2024-25

S. No	State Name	Total Number of Village Panchayat s & Equivalent	Village Panchaya t onboard	Village Panchayat s & Equivalen t With Online Payment	Total Number of Block Panchayat s & Equivalen	Block Panchaya t onboard	Block Panchayat s With Online Payment	Total Number of Zila Panchayat s & Equivalen	Zila Panchaya t onboard	Zila Panchayat s With Online Payment
1	ANDHRA PRADESH	13328	13296	12733	660	660	626	13	13	13
2	ARUNACHAL PRADESH	2108	2106	157	0	0	0	25	25	5
3	ASSAM	2662	2197	2138	191	191	175	30	27	25
4	BIHAR	8054	8054	7979	534	534	522	38	38	38
5	CHHATTISGARH	11596	11594	11328	146	146	146	27	27	27
6	GOA	191	190	81	0	0	0	2	2	2
7	GUJARAT	14655	14591	13149	248	248	248	33	33	33
8	HARYANA	6225	6220	5659	143	143	125	22	22	22
9	HIMACHAL PRADESH	3615	3614	3397	81	81	78	12	12	12
10	JHARKHAND	4345	4345	4295	264	264	259	24	24	23
11	KARNATAKA	5954	5953	5928	238	232	101	31	31	28
12	KERALA	941	941	935	152	152	149	14	14	14
13	MADHYA PRADESH	23011	23009	22949	313	313	308	52	52	52

14	MAHARASHTRA	27911	27828	25364	351	351	293	34	34	34
15	MANIPUR	3180	161	107	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORAM	842	842	832	0	0	0	0	0	0
18	NAGALAND	1289	186	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6789	314	314	314	30	30	30
20	PUNJAB	13236	13219	8777	152	151	107	22	22	19
21	RAJASTHAN	11211	11206	10398	361	353	351	33	33	33
22	SIKKIM	199	199	188	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12496	388	388	388	36	36	36
24	TELANGANA	12771	12768	12592	540	540	488	32	32	31
25	TRIPURA	1194	1176	1136	75	75	73	9	9	8
26	UTTARAKHAND	7795	7794	7728	95	95	95	13	13	13
27	UTTAR	57691	57691	57264	826	826	811	75	75	75
	PRADESH									
28	WEST BENGAL	3339	3339	3338	345	345	345	22	21	21
Total		263479	251838	237737	8658	6402	6002	650	640	604
